Provision of toilets under Indira Awas Yojana

756. SHRI BHBANESWAR KALITA : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that India accounts for almost 60 per cent of open defecation in the world, and Indira Awas Yojana (IAY) lacks the provisions of sanitation/toilets;

(b) whether the Ministry is contemplating to make the inclusion of toilets compulsory under IAY; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA) : (a) to (c) Indira Awaas Yojana (IAY) scheme was dovetailed with Total Sanitation Campaign (TSC) Programme w.e.f. 20th December, 2006 and the IAY beneficiary can avail fund available under that Programme for construction of a toilet with the IAY house. A letter had been issued on 18.5.2011 to all the State Governments to make it mandatory that all IAY beneficiaries are sanctioned one toilet each under TSC simultaneously.

The Government has decided to accord priority to all IAY beneficiaries under Nirmal Bharat Abhiyan (NBA) for construction of toilets.

From 01.04.2013, as per decision of Government, all IAY beneficiaries will be sanctioned funds on priority for construction of toilets under Nirmal Bharat Abhiyan.

Himayat scheme

757. SHRI GN. RATANPURI : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of youth in Jammu and Kashmir covered under the Himayat scheme during the last two years;

(b) the number of youth provided employment under the scheme along with the details of disciplines and organisations in which they have got the employment; and

(c) the steps taken to ensure that targets under this scheme are achieved within the stipulated time?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) As per available information a total of 5774 youths have been trained under the HIMAYAT Scheme during the years 2011-12 and 2012-13 (till 15th February, 2013)